

Allocation of Petrol Pumps and Gas Agencies

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पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the criteria for allotment of petrol pumps and gas agencies in the country and the process of the said allotment;
- (b) whether any reservation or special concessions are also being provided in the said allotment and if so, the details thereof, category-wise;
- (c) whether any team or agency has been deputed for the inspection of the said petrol pumps and agencies in Rajasthan and if so, the details thereof;
- (d) whether any inspection team/agency has conducted any inspection/enquiry of the said petrol pumps and gas agencies;
- (e) if so, the details and the dates of inspection along with the irregularities found during the inspection during the last two years; and
- (f) whether it is a fact that difference in quantity and quality was found at some petrol pumps and gas agencies and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a)&(b) Oil Marketing Companies (OMCs) have implemented new “Dealership Selection Guidelines” for Retail Outlets w.e.f. 24.11.2018 and “Unified Guidelines for Selection of LPG Distributorships” w.e.f. 23.6.2016 which inter alia has features such as more friendly online application, computerized draw of lots/bid opening and well defined grievance redressal system etc.

Both these guidelines inter-alia, have a provision of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of retail outlet dealerships and LPG Distributorships. Within SC/ST, OBC & Open categories, there is reservation also for Defence personnel, Para Military Personnel/Central/State Govt. and Central/State PSU employees, Physically Handicapped Persons, Outstanding Sports Persons and Freedom Fighters.

The criteria for allotment of RO/LPG agency inter-alia include identification of location (Rural/Regular), an eligibility criteria for Age, provision of reservation etc. Criteria/Norms/Reservation Policy for allotment of Retail Outlet Dealerships is available on the respective websites of the Public Sector (OMCs) i.e. www.iocl.com, www.bharatpetroleum.com & www.hindustanpetroleum.com. The detailed guidelines namely “Unified Guidelines for Selection of LPG Distributorships” are available on the website www.lpgvitarakchayan.in.

(c) to (f) Regular/Surprise inspections are carried out by Public Sector OMCs periodically at the retail outlets and LPG distributorships throughout the country including Rajasthan to check irregularities/malpractices. These inspections have been carried out on different dates over the past two years & current year.

Public Sector OMCs had carried out 34,798 inspections at ROs in the State of Rajasthan during last two years & current year (2019-20, 2020-21 & Apr-Dec`21) out of which there are 2079 cases of established irregularities which includes discrepancy in stock and product adulteration.

Public Sector OMCs had carried out 6740 inspections at LPG Distributorships in the State of Rajasthan during last two years & current year (2019-20, 2020-21 & Apr-Dec`21) out of which there are 408 cases of established irregularities.

In all such cases, action is taken as per the Marketing Disciplinary Guidelines and the Dealership/Distributorship Agreement.
